

DIVISION BENCH
COURT - I

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/972(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST MARCH 2024, 10:30 A.M

IN THE MATTER OF	MACHINO FINANCE PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

Ms. Ranjana Roy Gawai, Adv.] For the petitioner
Mr.Pervindra,Adv.]
Mr.Shikhar Upadhyay,Adv.]

Mr. Ratnanko Banerjee ,Adv.] For the Respondent
Mr.Ajay Gaggar,Adv.]
Ms.Tahira Karanjawala, Adv.]
Ms.Manmeet Kaur, Adv.]
Mr.Uttiyo Mallick,Adv.]
Mr.Chand Malan,Adv.]

ORDER

1. Ld.Counsel for the present.
2. Post the matter on **15-04-2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**